

operative Development Corporation (Second Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1499 in Gazette of India dated the 23rd October, 1976, under sub-section (3) of section 22 of the National Co-operative Development Corporation Act, 1962. [Placed in Library. See No. LT-11517/76].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(1) The Newsprint Control (Amendment) Order, 1976, published in Notification No. S.O. 614(E) in Gazette of India dated the 16th September, 1976.

(2) The Paper (Control of Production) Amendment Order, 1976, published in Notification No. S.O. 650(E) in Gazette of India dated the 30th September, 1976. [Placed in Library. See No. LT-11518/76].

RAILWAY RED TARIFF (8TH AMDT.) RULES, 1976

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): I beg to lay on the Table a copy of the Railway Red Tariff (Eighth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1486 in Gazette of India dated the 16th October, 1976 issued under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT-11519/76].

STATEMENT RE. DELAY IN LAYING THE CERTIFIED ACCOUNTS OF COIR BOARD ERNAKULAM FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI A. P. SHARMA): I beg to lay

on the Table a statement (Hindi version)* showing reasons for delay in laying the Certified Accounts of the Coir Board, Ernakulam for the year 1974-75 and the Audit Report thereon. [Placed in Library. See No. LT-11520/76].

STATEMENT RE. NOT LAYING SIMULTANEOUSLY HINDI VERSION OF NOTIFICATION

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHEB P. SHINDE): I beg to lay on the Table a statement (Hindi and English versions) explaining reasons for not laying simultaneously Hindi version of Notification Nos. G.S.R. 832(E) dated the 6th October, 1976 and G.S.R. 844(E) and 845(E) dated the 13th October, 1976 which were laid on the Table on the 30th October, 1976. [Placed in Library. See No. LT-11521/76].

ANNUAL REPORT ON THE WORKING OF SEAMEN'S PROVIDENT FUND SCHEME, 1966

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): Sir, on behalf of Shri H. M. Trivedi. I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) for the year 1974-75, on the working of the Seamen's Provident Fund Scheme, 1966, [Placed in Library. See No. LT-11522/76].

NOTIFICATION UNDER COMPANIES ACT, 1956

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA): I beg to lay on the Table a copy of Notification No. G.S.R. 1519 (Hindi and English versions) published in Gazette of India dated

*The document and the English version of the statement were laid on the 3rd November, 1976.